

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

Appeal No. 286 of 2013

Dated : 9th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DPSC Ltd. Appellant(s)

Versus

**West Bengal Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant (s): Mr. Subir Kumar
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Pratik Dhar**

ORDER

Post the matter for hearing on **10.12.2013 at Kolkata Circuit
Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**